

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2018&
IA. NO. 1339 OF 2018**

Dated: 26th July, 2019

In the matter of:

Paschim Gujarat Vij Company Ltd.

.... Appellant(s)

Versus

Investment and Precision Casting Ltd. &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **20.09.2019.**

Court Master/PS

nr